GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:5521 ANSWERED ON:29.04.2010 AMENDMENT IN IPC Botcha Lakshmi Smt. Jhansi;Rani Killi Krupa

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has recommended adding a provision in the Indian Penal Code (IPC) to make acid attacks punishable;
- (b) if so, the details thereof; and
- (c) the time by which the IPC would be amended?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (c) The information is being collected and will be laid on the Table of the House.